No.HCM.II/158/2017/Comp

Dated 16th Mar, 2018

### NOTIFICATION

On the recommendation of the Technical Bid opening Committee in its sitting today the 16th March, 2018, the Tender NO. II/158/2017/COMP/313 dated 6th February, 2018 & Tender ID -2018\_ORG\_196\_1 stands cancelled on the ground of the number of participating Bidders being less than 3 (three).

Bidders are requested to collect their EMDs/Tender Fees from the Account Section, High Court of Meghalaya, Shillong.

REGISTRAR GENERAL

Memo No.HCM.II/158/2017/Comp / 654A

Dated 16th Mar, 2018

Copy to:-

- 1. The Joint Registrar cum Secy to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. Secretary to the Govt. of Meghalaya, Law Department, Shillong.
- 3. Financial Advisor, Law Department, Govt. of Meghalaya, Shillong.
- 4. Registrar, High Court of Meghalaya.
- 5. Assistant Registrar (Accounts), High Court of Meghalaya.
- 6. System Analyst with a request to upload in the High Court website.
- 7. PA to Registrar General, High Court of Meghalaya.
- 8. Office file.

No.HCM.II/158/2017/Comp

Dated 16th Mar, 2018

### NOTIFICATION

On the recommendation of the Technical Bid opening Committee in its sitting today the 16th March, 2018, the Tender NO. II/158/2017/COMP/314 dated 6th February, 2018 & Tender ID -2018\_ORG\_195\_1 stands cancelled on the ground of the number of participating Bidders being less than 3 (three).

Bidders are requested to collect their EMDs/Tender Fees from the Account Section, High Court of Meghalaya, Shillong.

REGISTRAR GENERAL

Memo No.HCM.II/158/2017/Comp/1065 A

Dated 16th Mar, 2018

Copy to:-

- 1. The Joint Registrar cum Secy to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. Secretary to the Govt. of Meghalaya, Law Department, Shillong.
- 3. Financial Advisor, Law Department, Govt. of Meghalaya, Shillong.
- 4. Registrar, High Court of Meghalaya.
- 5. Assistant Registrar (Accounts), High Court of Meghalaya.
- 6. System Analyst with a request to upload in the High Court website.
- 7. PA to Registrar General, High Court of Meghalaya.
- 8. Office file.

No.HCM.II/158/2017/Comp

Dated 16th Mar, 2018

#### **NOTIFICATION**

On the recommendation of the Technical Bid opening Committee in its sitting today the 16<sup>th</sup> March, 2018, the **Tender NO. HCM** II/158/2017/COMP/315 dated 6<sup>th</sup> February, 2018 & Tender ID - 2018\_ORG\_194\_1 stands cancelled on the ground of the number of participating Bidders being less than 3 (three).

Bidders are requested to collect their EMDs/Tender Fees from the Account Section, High Court of Meghalaya, Shillong.

REGISTRAR GENERAL

Memo No.HCM.II/158/2017/Comp/1054A

Dated 16th Mar, 2018

Copy to:-

- 1. The Joint Registrar cum Secy to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. Secretary to the Govt. of Meghalaya, Law Department, Shillong.
- 3. Financial Advisor, Law Department, Govt. of Meghalaya, Shillong.
- 4. Registrar, High Court of Meghalaya.
- 5. Assistant Registrar (Accounts), High Court of Meghalaya.
- 6 System Analyst with a request to upload in the High Court website.
- 7. PA to Registrar General, High Court of Meghalaya.
- 8. Office file.

No.HCM.II/158/2017/Comp

Dated 16th Mar, 2018

### **NOTIFICATION**

On the recommendation of the Technical Bid opening Committee in its sitting today the 16<sup>th</sup> March, 2018, the **Tender NO. HCM** II/158/2017/COMP/316 dated 6<sup>th</sup> February, 2018 & Tender ID - 2018\_ORG\_193\_1 stands cancelled on the ground of the number of participating Bidders being less than 3 (three).

Bidders are requested to collect their EMDs/Tender Fees from the Account Section, High Court of Meghalaya, Shillong.

REGISTRAR GENERAL

Memo No.HCM.II/158/2017/Comp/1057A

Dated 16th Mar, 2018

Copy to:-

- The Joint Registrar cum Secy to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. Secretary to the Govt. of Meghalaya, Law Department, Shillong.
- 3. Financial Advisor, Law Department, Govt. of Meghalaya, Shillong.
- 4. Registrar, High Court of Meghalaya.
- 5. Assistant Registrar (Accounts), High Court of Meghalaya.
- 6. System Analyst with a request to upload in the High Court website.
- 7. PA to Registrar General, High Court of Meghalaya.
- 8. Office file.

No.HCM.II/158/2017/Comp

Dated 16th Mar, 2018

#### NOTIFICATION

On the recommendation of the Technical Bid opening Committee in its sitting today the 16<sup>th</sup> March, 2018, the **Tender NO. HCM** II/158/2017/COMP/317 dated 6<sup>th</sup> February, 2018 & Tender ID - 2018\_ORG\_192\_1 stands cancelled on the ground of the number of participating Bidders being less than 3 (three).

Bidders are requested to collect their EMDs/Tender Fees from the Account Section, High Court of Meghalaya, Shillong.

REGISTRAR GENERAL

Memo No.HCM.II/158/2017/Comp 1058 A

Dated 16th Mar, 2018

Copy to:-

- 1. The Joint Registrar cum Secy to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. Secretary to the Govt. of Meghalaya, Law Department, Shillong.
- 3. Financial Advisor, Law Department, Govt. of Meghalaya, Shillong.
- 4. Registrar, High Court of Meghalaya.
- 5. Assistant Registrar (Accounts), High Court of Meghalaya.
- 6. System Analyst with a request to upload in the High Court website.
- 7. PA to Registrar General, High Court of Meghalaya.
- 8. Office file.